

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

26. C.P. (IB)/450(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.01.2023**.

NAME OF THE PARTIES: SHREE SAINATH TRADELINK PVT LTD
Vs.
NUTRAPLUS INDIA LIMITED

SECTION: 9 of IBC 2016

ORDER

None appeared for the Petitioner. Adv. Gaurangi Patil a/w Adv. Kush Gala i/b GP and Associates appearing for the Corporate Debtor is present through Virtual hearing. It has been pointed out by the Counsel for the Corporate Debtor that the claim amount in this case is less than the threshold limit of Rs. 1 crore. As per the Part IV of the Petition, the claim amount is Rs. 67,64,259.28/- The Petition was filed on 11th November, 2021 though as per MCA notification dated 24th March 2020, the threshold limit was enhanced to Rs. 1 Crore. Therefore, the present Petition cannot be proceeded with any further and is **dismissed** being not maintainable.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

/z/